

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 60/(MAH)/2012  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

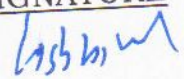

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES:

Mr. Ramhari Deorao Ganage  
V/s.  
M/s. Poona Tools Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh Athavale	P.C.S for Petitioner	
2.	Anagha Anasingaraju	-/-	

Order

CP. No. 60/397-398/CLB/MB/MAH/2012

Petitioner side is present, Respondent side is called absent.

At request of the professional appearing on behalf of Petitioners, list this matter on 13.10.2016 with a direction to the Petitioner to communicate this order to the Respondents enabling them to present before this Bench on the next date of hearing.

List this matter as mentioned above.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)